

Annexure-1

Name of the corporate debtor: Alfara'a Infraprojects Private Limited - In Liquidation		Date of commencement of liquidation: 18 July 2022								List of stakeholders as on: 08 June 2023					
Sl.	Details of claim received		Details of claim admitted						(Amount in ₹)						
No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Union Bank of India	03.09.2022	6,99,10,26,637	6,51,50,26,637	Financial Creditor	6,51,50,26,637	Yes	<p>Working Capital First pari Pasu charge on stock and book debts with working capital lenders excluding stock and book debts of the company.</p> <p>Bank Guarantee: Counter Guarantee</p> <p>Letter of Credit: Hypothecation of goods purchased under LC</p> <p>Term Loan: Hypothecation of P&M, Equipments acquired out of Term Loan.</p>	-	56.28%	47,60,00,000	N.A	-	-	Claim has been accepted except live BG of 47.60 Crore. Admission of claim is subject to receipt of information on Mutual Fund and Margin Money adjusted by them as discussed in personal meeting on Friday 23rd December 2022.
2	Bank of Baroda	08.08.2022	4,00,21,05,059	4,00,21,05,059	Financial Creditor	4,00,21,05,059	Yes	<p>Primary 1st Pari Pasu charge on entire current assets of the company both present & future.</p> <p>Collateral a. Personal Guarantee of Usha J Gangaramani b. Personal Guarantee of Jawahar R Gangaramani c. Corporate Guarantee of Alfara General Contracting Co LLC, Abu Dhabi, Dubai.</p>	-	34.57%	N.A	N.A	-	-	
			10,99,31,31,695	10,51,71,31,695					-	90.85%	47,60,00,000	-	-	-	-